

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**APPEAL NO. 200 OF 2015**

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**Dated: 5<sup>th</sup> April, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**APPEAL NO. 200 OF 2015**

**In the matter of:**

**North Karanpura Transmission Co. Ltd. .... Appellant(s)  
Vs.  
Central Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Buddy A.Ranganadhan  
Mr. Hasan Murtaza

Counsel for the Respondent(s) : Mr. Saurabh Mishra for R-1  
Mr. M.G. Ramachandran  
Ms. Ranjitha Ramachandran  
Ms. Anushree Bardhan for R-2  
Ms. Himangi Mehta for R-4  
Ms. Swapna Seshadri  
Mr. Sandeep Rajpurohit for R-8  
Mr. Bipin Gupta  
Mr. Sunil Bansal for R-25 to R-27  
Mr. Rajiv Srivastava  
Ms. Gargi Srivastava  
Ms. Garima Srivastava for R-31 to 35

**APPEAL NO. 201 OF 2015**

**In the matter of:**

**Talcher-II Transmission Co. Ltd. .... Appellant(s)  
Vs.  
Central Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Buddy A.Ranganadhan  
Mr. Hasan Murtaza

Counsel for the Respondent(s) : Mr. Saurabh Mishra for R-1  
Mr. M.G. Ramachandran

Ms. Ranjitha Ramachandran  
Ms. Anushree Bardhan for R-2

Mr. S. Vallinayagam for R-4

**ORDER**

As agreed by learned counsel for the parties, list these matters for hearing on **19.07.2017.**

**(I.J. Kapoor)**  
**Technical Member**  
ts/kt

**(Justice Ranjana P. Desai)**  
**Chairperson**